

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 05/2018
IN
CP (IB) NO. 15/Chd/CHD/2017
(Decided matter)**

**Under Section 60 (5) of Insolvency
and Bankruptcy Code, 2016**

In the matter of :

Punjab National BankFinancial Creditor.
Versus	
M/s. James Hotels Ltd.Corporate Debtor.

Present: Mr. Vivek Sheoran, Advocate for the applicant Mr. Neeraj Mohindroo.
Mr. N.K. Setia & Mr. S.S. Brar, Advocates for Promoter-Director Mr. Har Avtar Singh Arora.

CA No. 05/2018

Mr. Nitin Kumar Setia, Advocate submits that he has already filed a Caveat for Promoter-Director Mr. Har Avtar Singh Arora which is under objection. CA No. 225/2017 is already fixed for 11.01.2018. List the instant CA also on 11.01.2018.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 09, 2017
Saini